

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

HC.VII-27/1990/ 3444/A dated 14.06.2018

The Hon'ble Gauhati High Court has been pleased to extend the probation period of Shri Angshuman Kaushik, Additional District and Sessions Judge, Fast Track Court, Karimganj, who joined in Grade-I of the Assam Judicial Service on 06.03.2017, by another 1 (one) year i.e. up to 05.03.2020.

By Order,

Sd/-

M.K. Kalita

REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/1990/3445-3467/A dated 14.06.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur.
12. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
13. The Judge, Special Court for trial of Sessions Case No.59(K) of 201, Assam, Chandmari, Guwahati.
14. Shri Angshuman Kaushik, Additional District and Sessions Judge, Fast Track Court, Karimganj.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)

14/6/2018
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